

PROCEEDINGS OF HIGH COURT OF ANDHRA PRADESH

Sub:ESTABLISHMENT – HIGH COURT OF ANDHRA PRADESH – Sri M. Rudraroop Reddy, Court Master, High Court of Andhra Pradesh – Extension of term of appointment as Private Secretary to the Hon'ble the Chief Justice - **Orders – Issued.**

Read: High Court's Proceedings Order ROC.No.379/2021-Estt., dated 01-07-2021.

ORDER : ROC.No.379/2021-22-Estt., Dated 03-01-2022.

The Hon'ble Chief Justice is pleased to pass the following order :-

The term of appointment of Sri M. Rudraroop Reddy, Court Master, as Private Secretary to the Hon'ble Chief Justice, High Court of Andhra Pradesh, which expired in the afternoon of 31-12-2021, is extended for a period of 03 months with effect from 01-01-2022.



REGISTRAR GENERAL

To
The Officer.

Copy to :

1. The Prl. Pvt. Secretary to the Hon'ble Chief Justice (for placing before the Hon'ble the Chief Justice).
2. The Personal Secretaries to Hon'ble Judges (for placing before their Lordships).
3. All the Registrars, High Court of Andhra Pradesh.
4. All the Unit Heads, Andhra Pradesh.
5. The Registrar (I.T-cum-Central Project Coordinator), High Court of Andhra Pradesh **(with a request to direct the concerned to upload the proceedings on the High Court's Website).**
6. All the Officers.
7. The Section Officers /Section Heads.